

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1065  
ANSWERED ON:02.03.2015  
SECURITY AT RAILWAY STATIONS  
Godse Shri Hemant Tukaram

**Will the Minister of RAILWAYS be pleased to state:**

(a) the details of the measures taken by the Railways to strengthen security and vigil at the railway stations in the country in the aftermath of terrorist attack at Chhatrapati Shivaji Terminal Mumbai (CST) station on 26th November, 2008;

(b) whether it is a fact that the entry and exit points at railway stations are unmanned and there is no check on entry of unauthorized vendors, etc and if so, the reasons therefor; and

(c) the steps taken/proposed to be taken by the Railways to keep a check on entry of unauthorised people/vendors at railway stations across the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI MANOJ SINHA )

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.1065 BY SHRI GODSE HEMANT TUKARAM TO BE ANSWERED IN LOK SABHA ON 02.03.2015 REGARDING SECURITY AT RAILWAY STATIONS

(a): Policing on Railways is a State Subject and prevention of crime, registration of cases and their investigation in Railway premises as well as on running trains including creation of secure environment for women passengers are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. However, Railway Protection Force (RPF) supplements the efforts of Government Railway Police by deploying its staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

Besides, the following steps are being taken by the Railways to strengthen security and vigil at railway stations and in trains:-

1. An Integrated Security System consisting of electronic surveillance of vulnerable stations through Close Circuit Television Camera Network, access control, Anti-sabotage checks has been finalized to strengthen surveillance mechanism over 202 sensitive Railway stations.
2. RPF holds regular coordination meetings with State Police at all levels to ensure proper registration and investigation of crime by Government Railway Police.
3. An All India Security Helpline '1800-111-322' has been operational at Railway Board to enable passengers to seek security related assistance round the clock.
4. To empower the RPF and create a more effective security mechanism over Indian Railways, a proposal for amendment in the RPF Act has been moved by the Ministry of Railways with the approval of the Ministries of Law and Justice and Home Affairs.

(b): No, Madam. Entry and exit points at railway station are manned by commercial staff, RPF and GRP personnel to check entry of unauthorised persons including vendors, etc.

(c): Regular drives against unauthorised vendors/ people are conducted jointly by RPF and Commercial staff and offenders are prosecuted under the provisions of the Railways Act.